

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
LAKHARI RESOURCES PRIVATE LIMITED
Operating in the Business of wholesale trading of computers, peripherals,
equipment, IT Hardware Parts, and packaged software in Tamil Nadu
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN & CIN/LLP No.	LAKHARI RESOURCES PRIVATE LIMITED CIN: U72900TN2018PTC125045
2.	Address of the Registered Office	No. 5/2 (3/2), Murugesan Street, T. Nagar, Chennai-600017, Tamil Nadu, India
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located	Chennai, Tamil Nadu
5.	Installed capacity of main products/services	NA
6.	Quantity and value of main products/ services sold in the last financial year	As per the Financial Statement as on 2023-2024, Revenue from Operations of Rs. 101.83 Cr.
7.	Number of employees/workmen	2 employees
8.	Further details, including the last available financial statements (with schedules) of two years, a list of creditors, are available at the URL	For further details, write an email to: cirp.lakhari@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For detailed EOI and eligibility criteria, please write an email to cirp.lakhari@gmail.com
10.	Last date of receipt of expression of interest	30-11-2025
11.	Date of issue of the provisional list of prospective resolution applicants	03-12-2025
12.	Last date of submission of objections to the provisional list	08-12-2025
13.	Date of issue of the final list of prospective resolution applicants	13-12-2025
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	13-12-2025
15.	Last date for submission of resolution plans	12-01-2026
16.	Process email ID to submit EOI	cirp.lakhari@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Corporate Debtor is MSME and registered as a Medium Enterprise

Jitender Kothari
Deemed Resolution Professional
For LAKHARI RESOURCES PRIVATE LIMITED
Reg. No. IBBI/IPA-001/IP-P00540/2017-18/10965
AFA No. AA1/10965/02/311225/107315 valid upto 31/12/2025

Date: 31-10-2025
Place: Chennai

Address :702, Orchid A Wing, Evershine Park CHS,
Off Veera Desai Road, Andheri West, Mumbai-400053

Vallabhbhai Patel’s administrative reforms

Dr S Ramanathan

Sardar Vallabhbhai Patel's administrative reforms stand as the cornerstone of India's post-independence governance framework. In the immediate aftermath of Partition, when the nation faced the colossal challenge of unifying 562 princely states, Patel's vision and pragmatism transformed a fragmented subcontinent into a cohesive political entity. His use of the "Instrument of Accession," aided by the tactful diplomacy of V.P. Menon, ensured the seamless assimilation of diverse and often feudal regions into the Indian Union. More than a political act, this was an administrative revolution that laid the foundation of a strong, centralized republic capable of accommodating diversity within unity. Patel recognized that political consolidation was futile without administrative coherence. Hence, he reconstituted the colonial Indian Civil Service into the Indian Administrative Service (IAS) and Indian Police Service (IPS), which

he famously called the "steel frame of India." These services were envisioned as impartial, professional, and enduring institutions that would uphold constitutional governance across political regimes, ensuring both continuity and integrity in administration.

Over the decades, Patel's system has not only survived but also adapted to the changing dynamics of Indian democracy. His vision of a unified and efficient administrative structure underpins India's federal polity even today. The district administration model, led by the District Magistrate, continues to serve as the pivot of governance, crisis response, and policy implementation—demonstrated most vividly during the COVID-19 pandemic. The integration of princely states has proven remarkably durable; none of these regions have witnessed major secessionist movements, reflecting the depth of the administrative and psychological integration achieved under Patel's

guidance. Simultaneously, the IAS continues to embody the principles of national integration by deploying officers across linguistic and regional boundaries. Yet, the system also faces challenges Patel could not have foreseen—political interference, erosion of bureaucratic neutrality, and the growing gap between generalist administrators and the specialized demands of a technologically complex world. The government's recent policy of lateral entry at the joint secretary level marks a conscious evolution of Patel's model, seeking to blend his enduring administrative vision with the demands of contemporary governance.

In retrospect, Patel's administrative architecture remains India's most enduring legacy of institutional nation-building. His reforms prevented the "Balkanization" of postcolonial India and established a resilient bureaucratic order that could absorb social, political, and economic shocks over seven decades. As India advances



toward a knowledge-driven economy, Patel's framework continues to provide stability while inviting transformation.

The challenge today lies not in dismantling the "steel frame," but in re-forging it into a dynamic, transparent, and performance-oriented system that reflects modern expectations without compromising the unity Patel enshrined. His administrative philosophy—anchored in discipline, neutrality, and national service—has evolved from a mechanism

of survival to a living system of governance, constantly renewed by new reforms and technologies. The continuing vitality of India's civil services and the integrity of its federal structure stand as enduring tributes to Patel's foresight. His legacy affirms that sound administration, rooted in ethics and efficiency, remains the invincible foundation of the Indian Republic.

References

Menon, V. P. (1956). *The Story of the Integration of the Indian States*. Orient Longman.

Patel, V. V. (2019). *Sardar Vallabhbhai Patel: The Architect of United India*. Publications Division, Ministry of Information and Broadcasting, Government of India.

Seek Foundation donates Rs. 50 lakh welfare aid to tribal communities

Chennai, Oct 31:

In a continued effort to empower tribal communities through sustainable development, Seek Foundation, led by its Founder Dr. Vimala Britto, has donated two ambulances, one load vehicle, and several tailoring machines worth over Rs. 50 lakh to the tribal people of Kotagiri and Gudalur.

The handover ceremony was held at St. Britto's Academy (SBA), Chennai, in the presence of Mr. Alwas, Secretary of the



Nilgiris Adhiwasi Welfare Association (NAWA), and Dr. Thamas Ponraj, Chief Executive of Seek Foundation. The initiative highlights the Foundation's continued commitment to healthcare, livelihood, and community welfare in remote tribal areas.

As part of its ongoing programs, Seek Foundation has earlier donated a fully equipped medical ambulance and supported the construction of 20 houses for tribal families in Gudalur, enhancing access to healthcare and improving living conditions.

NAME CHANGE
I, ASHA KUMARI JAIN, W/O. PARVEEN KUMAR NEMICHAND, Date of Birth: 01/04/1985, ADDRESS: NO.81/80, ANGALAMMAN KOIL STREET, SHEVAPET, SALEM-636002. shall henceforth be known as **ASHA KUMARI JAIN PARVEEN KUMAR**
ASHA KUMARI JAIN

NAME CHANGE
My Daughter, MEENA, DATE OF BIRTH : 02/11/2009, ADDRESS: NO.805, 8TH FLOOR, RWD ATLANTIS APARTMENT, METHA NAGAR, AMINJIKARAI, CHENNAI - 600029. shall henceforth be known as **MEENA MARIAPPAN**
G.VIJAYARANI, Mother

NAME CHANGE
I, R JYOTI KATARIA, W/O :- VINOD KUMAR, DATE OF BIRTH: 29/01/1983, Address :- OLD NO 82, NEW NO 169, Mint Street, Sowcarpet, Chennai-600001. shall henceforth be known as **JYOTHI**
R JYOTI KATARIA

NAME CHANGE
I, VINODA, S/O:- ANOPCHAND, DATE OF BIRTH: 21/12/1980, Address :- OLD NO 82, NEW NO 169, Mint Street, Sowcarpet, Chennai-600001. shall henceforth be known as **VINOD KUMAR**
VINOD A

PUBLIC NOTICE
My client Mrs.M.Kokila, D/o. Late Mr.Veeramani @ Mani and W/o. Mr.Yuvaraj (Aadhar No. 6531 5658 7871), aged about 38 years, residing at Door No.3, YMCA, Thiruvottiyur, Chennai 600 019, is the absolute co-owner of all that piece and parcel of Land and Building bearing Old Door No.29, Present Door No.2/29, Kaliman puram Street, Thiruvatees waranpet, Mount Road, Chennai 600 002, comprised in O.S.No.313 & 314 in C.C. No.6169 and R.S.No.234, of Triplicane Village, Mylapore Taluk, Chennai District, measuring an extent of 873 sq.ft., of land and building thereon and she and other legal heirs of late Mrs.Lakshmi Ammal, had acquired the same by virtue of inheritance from the Settlement Deed dated 06.10.1972, bearing No.985/1972, at SRO Triplicane. It is reported to me by my client that Original Settlement Deed bearing Document No.985/1972, at SRO Triplicane Chennai 600 002 was missing/lost on 08.08.2025, at Madras High Court Campus, near NDPS Court, Xerox Shop. Anybody is in possession of said document or having any claim over the said property may contact the undersigned within 7 days, otherwise it is deemed tat there are no adverse claims over the said property.
C.Sri Murugan Advocate
No.152, 6th Floor, Thambu Chetty Street, Chennai 600 001
Cell:8608633911

C.Sri Murugan Advocate
No.152, 6th Floor, Thambu Chetty Street, Chennai 600 001
Cell:8608633911

NAME CHANGE
I, ANIZ AHAMED GHOUSE, S/o. RAZAK MOHAMED GHOUSE, Date of Birth: 30.11.1962, Address: No.123, 5th STREET, GANESH NAGAR, ARAKONAM, VELLORE - 631003. shall henceforth be known as **ANES AHAMED GHOUSE**
ANIZ AHAMED GHOUSE

NAME CHANGE
I, Old Given Name: HARIPRIYA Old Surname: THIRUVALAM KARTHIKEYAN, D/O. KARTHIKEYAN. Date of Birth: 05/04/1998, ADDRESS: NO.144, BIG MANIYAKARA STREET, CHENGALPATTU- 603002. Shall henceforth be known as **HARIPRIYA**
New Sur Name: KARTHIKEYAN
Old Given Name: HARIPRIYA Old Surname: THIRUVALAM KARTHIKEYAN

NAME CHANGE
I, SAMEENA, W/o. MOHAMMAD RIZWAN, DATE OF BIRTH: 10/03/1984, ADDRESS: No.5, A4, APCO APARTMENT, BALAJI NAGAR, 3RD STREET, ROYAPETTAH, CHENNAI- 600014. Shall henceforth be known as **SHA NAVAS KHAN SAMEENA**
SAMEENA

NAME CHANGE
I, Old Given Name: MOHAMED ASHIR Old Sur Name: MOHAMED ISMAIL, Date of Birth: 29/12/1995, ADDRESS: YHWH'S GRACE, 2nd Floor, NO. 21, Suresh Nagar, 2nd Street, Valasaravakkam, Chennai - 600087. Shall henceforth be known as **MOHAMED ASHIR**
New Sur Name: ISMAIL
Old Given Name: MOHAMED ASHIR Old Sur Name: MOHAMED ISMAIL

NAME CHANGE
I, Old Given Name: Arumugam Subramaniam Old Surname: Muthuveeran, S/O :Muthuveeran Arumugam, Date of Birth: 25.04.1974, Address :NO.38, Rajiv Gandhi Nagar, 1st Main Road, Nerukundam, Chennai - 600107. Shall henceforth be known as **SUBRAMANIAM**
New Sur Name: MUTHUVEERAN ARUMUGAM
Old Given Name: Arumugam Subramaniam Old Surname: Muthuveeran

NAME CHANGE
I, MONIKA MATHESWARAN, W/O. THIRU V.G. PRABU, Date of Birth: 22.10. 1992, (District of Birth: Salem), ADDRESS: NO.11, D 25 Lake View Road, West Mambalam, Chennai - 600033. Shall henceforth be known as **MONIKA PRABU**
MONIKA MATHESWARAN

NAME CHANGE
My Daughter THIVYA LAKSHI (Date of Birth : 18.12.2009) (Place of Birth: Jayankondam, Ariyalur District, Tamilnadu) residing at Okanatham, Pillichikuzhi, Udayarpalayam, Ariyalur, Pin 621804, Tamil Nadu, shall henceforth be known as DHIVYALAKSHMI K by virtue of an Affidavit dated 13.10.2025 sworn before notary Mr. G. Ramalingam at Chennai.
KARTHIKEYAN R SUBEDAR JC774257M Father

NAME CHANGE
I, VENI ANTEN NIROSHINI VAZ, D/O: Deshoran Vaz, Date of Birth: 23.05.1988, ADDRESS : NO.14, Peace Apartment, Door No.F1, Bajjanai Koil Street, Choolaimedu, Chennai - 600094. shall henceforth be known as **VENI ANTEN NIROSHINI VAZ**
VENI ANTEN NIROSHINI VAZ

NAME CHANGE
I, Old Surname:Mark Daisun, Old Given Name: Jonath Sundar Singh, S/O: Mark Daisun, Date of Birth: 29/12/1995, ADDRESS: YHWH'S GRACE, 2nd Floor, NO. 21, Suresh Nagar, 2nd Street, Valasaravakkam, Chennai - 600087. Shall henceforth be known as **MARK DAISON**, New Given Name: JONATH SUNDAR SINGH
Old Surname:Mark Daisun, Old Given Name: Jonath Sundar Singh

NAME CHANGE
I, Old Surname: Mohamed Ismail, Old Given Name: Samrah Fathima, D/O: Mohammed Ismail, Date of Birth: 09/11/2004, ADDRESS: 13/11, Amman Pagoda Lane, Sevenwells, Market, Chennai -600 001. Shall henceforth be known as **MOHAMMED ISMAIL**, New Given Name: SAMRAH FATHIMA
Old Surname: Mohamed Ismail, Old Given Name: Samrah Fathima

கடலூரில் மழைநீர் சேகரிப்பு விழிப்புணர்வு பிரச்சாரம்: கலெக்டர் சிபி ஆதித்யா தொடங்கி வைத்தார்

கடலூர், அக். 31- கடலூர் டவுன் ஹால் அருகே, மழைநீர் சேகரிப்பு குறித்து பொதுமக்களுக்கு விழிப்புணர்வு ஏற்படுத்துமா் விதமாக பள்ளி மாணவ, மாணவிகள் பங்கேற்ற பேரணி மற்றும் மின்னணு பிரச்சார வாகனத்தினை கலெக்டர் சிபி ஆதித்யா செந்தில்குமார் கொடிவச்சத்து துவக்கி வைத்தார்.

அப்போது அவர் கூறியதாவது: மழைநீர் சேகரிப்பு மற்றும் அதன் கட்டமைப்பு பற்றிய விழிப்புணர்வை பொதுமக்களுக்கு ஏற்படுத்தும் வகையில் மாவட்ட செய்தி மக்கள் தொடர்பு துறையின் அறிநவீன மின்னணு வீடியோ வாகனத்தின் மூலம் விழிப்புணர்வு காணொலி ஒளிபரப்பு செய்யப்படுகிறது.

முதலமைச்சரின் தொலைநோக்கு திட்டமான மழைநீர் சேகரிப்புத்



திட்டத்தை மீண்டும் தமிழகமெங்கும் செயல்படுத்துமா் பொருட்டு தமிழ்நாடு குடிநீர் வடிகால் வாரியத்தின் மூலம் மழைநீர் சேகரிப்பு மற்றும் அதன் கட்டமைப்பு பற்றிய விழிப்புணர்வை பொதுமக்களுக்கு ஏற்படுத்தும் வகையில் மாவட்ட செய்தி மக்கள் தொடர்பு துறையின் அறிநவீன மின்னணு வீடியோ வாகனத்தின் மூலம் ஒளிபரப்பு செய்யப்பட்டது. இந்த வாகனத்தின் மூலம் 31.10.2025 முதல் 04.11.2025 முடிய 5

நாட்களுக்கு மாவட்டத்தின் பல்வேறு பகுதிகளுக்கு பயணம் மேற்கொண்டு முதலமைச்சரின் கனவுத் திட்டத்தை மக்களிடையே கொண்டு செல்லும் வகையில் ஒளிப்பரப்பு செய்யப்படுகிறது. இதனால் மழைநீர் சேகரிப்பின் முக்கியத்துவத்தைப் ற்றி மக்களிடம் விழிப்புணர்வை ஏற்படுத்தப்படுகிறது. மேலும், மழைநீரை சேகரிப்பதன் மூலம் நிலத்தடி நீர் மட்டம் உயருவதுடன் மக்களின் வாழ்வாதாரமும் மேம்படும்.

இவ்வாறு அவர் கூறினார். இந்திகுச்சியில் தமிழ்நாடு குடிநீர் வடிகால் வாரிய துறையினால் பொறியாளர் வி.செந்தில்குமரன், திருவாகாப் பொறியாளர்கள் கா.மாரியப்பா, ஜி.தமிழ்செல்வி உட்பட பலர் கலந்து கொண்டனர்.

IN THE COURT OF THE HON'BLE SUBORDINATE JUDGE, ALANDUR I.A.NO. 1 & 2 OF 2024 IN O.S.NO. 797 OF 2021		
H Bzur Rehman & another	Vs	...Petitioners/Plaintiffs
Sivagami (died) & others	...	Respondents/Defendants

பொது அறிவிப்பு
மேற்படி 4,5,6,8,9, 11, 13 to 18 ஆகிய எதிர்மனுதாரர்களின் கடைசியாக தெரிந்த முகவரி: திரு. செனதாராஜன் (R4), த/பெ. திரு. அருமுகம், செல்வி வித்யலட்சுமி (R5), த/பெ. திரு. அருமுகம், செல்வி சாந்தி (R6), த/பெ. திரு. அருமுகம், இவர்கள் முகவரி: புதிய எண்.70, பழைய எண்.38/2, பெரியமலைப்பன் தெரு, மிளவூற்றிப் மாளிகை, ராம்பேட்டை, சென்னை-600 014, திரு. S. திலகேஸ்வரன் (R8), த/பெ. திரு. சிவலிங்கம், திரு. S. சுந்தராராஜன் (R9), த/பெ. திரு. சிவலிங்கம், இவர்கள் முகவரி: எண்.77, கேளாநிபேட்டை பருத்தப்பட்டு, ஆவடி, சென்னை-600 054, திரு. எஸ்வரன் (R11), த/பெ. திரு. கிருஷ்ணன், திரு. ஆனந்தகுமார் (R13) த/பெ. திரு. கிருஷ்ணன், திரு. சிவகுமார் (R14), த/பெ. திரு. கிருஷ்ணன், தாணி (R15), த/பெ. திரு. கிருஷ்ணன், அகம்யமாள் (r16)ர த/பெ. திரு. கிருஷ்ணன், மேல்சாமி (R17), த/பெ. திரு. கிருஷ்ணன், இவர்கள் முகவரி: எண். 42/27, அண்ணா நகர் 4வது தெரு, பட்டாபிரம், ஆவடி-600 072, திரு. R.S. ராஜன் (R18), த/பெ. திரு.N.S.ராஜன், த/பெ. திரு.N.ராஜாமி, AFRR கணஸர்க்குண்டி, ஆலந்தூர், சென்னை-600 016 இதனால் மேற்படி எதிர்மனுதாரர்கள் அறிவுறு யாதெனில் மனுதாரர்கள், எதிர்மனுதாரகளை தாபுரிதள்ளாக சேர்க்கக் கோரி தாக்கல் செய்துள்ள மனுக்களை மேற்கடி கோர்ட்டில் 03.11.2025 அன்று விசாரணைக்கு வருகிறது. தாங்கள் சீரேறையாவடி அருவது தங்களின் வாழ்க்கைப் புலமையோடு அன்று காலம் 10.30 மணிளயவில் ஆலூராக வேளைய உள்ளது. தவறும் பட்சத்தில் மனுவானது தங்களுக்கு எதிராக ஒருதலை பட்டமாக தீர்ப்பாகும் என்பதை அறிவுகோ.

K. RAGHU RAJ, Advocate
Office: "Ranjanam" #15, Anna Street, Chittlapakkam, Chennai-600 064, Cell No.: 93400 66480, E-mail: raghura1_lawyer@yahoo.co.in

சென்னை உயர் நீதிமன்றம் (உயில் மற்றும் உயில் இல்லாத வழக்கு பற்றிய ஆள்வரை) முதலேற்பு மனு எண். 849/2024

இந்திய வாரிசுகளின் சட்டம் XXXIX/1925 தொடர்பான மனுவில் 12.08.2009 அன்று இந்தது போன திரு கே.வி.தேவையம்முடன் அவர்களின் உயில் சாணன் தொடர்பான மனு (18/08/25 தேதி)யிட்ட முதலேற்பு மனு எண்.349/2024ல் உயில்ரைப்பட்டு எண்.4070/2025ல் வழங்கப்பட்ட ஆணையின் படி திருத்தம்)

கே.வி.நாராயணன் த/பெ. கே.பி.வாராஜன் 34, அப்பர்வாமி கோயில் தெரு. மயிலாப்பூர், சென்னை-600 004

1.கே.வி.சேஷாத்ரி, த/பெ.K.P.வரதராஜன், கதவு எண். 795, 10வது பிரிவு, 5வது தெரு, கே.கே.நகர், சென்னை-600 078

2. பி.செல்லம்மாள், க/பெ. பார்த்தசாரதி, 34, தனது தாஸ், அப்பர்வாமி கோயில் தெரு, மயிலாப்பூர், சென்னை - 600 004

3. ஜி.ராஜலட்சுமி, க/பெ. T.A.கோபால், L7K, பாரதிதாசன் காலனி, கே.கே.நகர், சென்னை- 600 078

4.கே.வி.பாலாஜி, த/பெ.K.P.வரதராஜன் No.11, தனது தாஸ், பி.எஸ்.சிவாமி சாலை, மயிலாப்பூர், சென்னை - 600 004

*5. திருமதி ஆர்.கண்ணம்மாள், (இறந்தவர்) க/பெ. T.R.காமராஜன், M30A, கூபா காலனி, 5. முருகாமி சாலை, கே.கே.நகர் (மேற்கு), சென்னை- 600 078

6. திருமதி ஆர். மாலதி, க/பெ. ரங்கராஜன், எண்.21, பி4, வீக்கேஷ் பிளாட், தெற்கு மாட தெரு, திருவள்ளூர், சென்னை - 600 041

7. திருமதி. பி. பூரீதேவி, க/பெ. K.V. பத்மநாபன், 8.பி.ஆர்.கே. த/பெ. கே.வி.புத்தராமன், 7. ஆதாம் 8 எதிர்மனுதாரர்களின் வசிப்பிடம்

எண்.14, குடேஷ்வர் நகர், 1வது கட்டம், 3வது தெருக்கு விவாகம், ஒசூர் - 635 109

9. ஆர். ஜேதிகல், த/பெ. தி. சா.ராமராஜன், 3G, அக்கிட சி.பீரோஸ் காட்டன், கதவு எண். 1/2, இரகும்பகண்டி, வேம்புபிடி அம்மன் கோயில் தெரு, விருதுபாளையம், மாம்பலம், சென்னை - 600 092

(வலது பிரதிவாதி முதலேற்பு மனு எண் 849/2024 இல் உடன் உத்தரவின்படி எதிர் தரப்பினராக சேர்க்கப்பட்டுள்ளர் விண்ணப்ப மனு எண். 2880/2025 நான்: 04/07/2025)

சென்னை-600004, மயிலாப்பூர், அப்பர்வாமி கோயில் தெரு, பழைய இன். 111, புதிய இன். 34, என்ற இவரகத்தில் வசித்து 12.08.2009 அன்று இந்த